Declaration of Assets and Liabilities

(80)

Year 2023

0 4	, son/daughter/wife of Shashi Bhushan Prasad	
SHT KIST	aged 34 years, belonging to Bihar Legislative Assembly, Secretario	at
Full Tu	aged 34 years, belonging to Bihar Legis lative Assembly, Secretarion service and presently working as OFFICE ATTENDANT	
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
	myself, my spouse and dependants*:	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2/2/0/03

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	500/-	Shashi Bhushan Prasad			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	UB-2000/- SB1 100000/-	20,000/-			
(iii)	Bonds, Debentures and Shares in companies	RD-5000/				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)		Royal Enfild Bike			
(vi)	Jewellery (give details of weight and value)	100g, Gold 350g, Silver				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s)			Comment of the state of the sta	,	The state of the supplementary and the state of
	- Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments		

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	dealing with government transport (including aircraft and helicopters)	NIC	HIL
	(f) Other dues, if any	MIL.	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL A.y-2022-23 PAN-AZIPLO518R	MIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC .	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	HIL
	(iv) Property Tax	NIL	NIL

Personal Detail

C. Fersonal B	etani	
GPF/CPF/PRAN No.	:-	110195365707
Gender	:-	F (M/F)
Date of Birth	: -	0 9 0 2 1 9 8 9 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY, PATNA
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby	declare	that the above details are true to the best of my

knowledge and belief.

	Signature Kusym Lata		
	Name of Employee: KUSUM LATA		
Place: PATNA	Designation: OFFICE ATTENDANT		
Date: 12 0.2 1.2 3.	Department: BIMAR LEGISLATIVE ASSEMBLY, PATHI		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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